

DIVISION BENCH  
COURT - I

**R-116(ADDITIONAL LIST)**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/295(KB)2017  
IA(COMPANIES.ACT)/22(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	ARVIND PARASRAMKA & ORS. VS CALCUTTA INVESTMENT CO. LTD
UNDER SECTION	SEC. 58(3) SEC. 59

**ORDER**

1. Post this matter on **15/05/2024**.

**Court Officer**